

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2831
ANSWERED ON:15.03.2010
IMPLEMENTATION OF MGNREGS
Reddy Shri Mekapati Rajamohan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there is a huge scope for improvement in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) at different levels despite its huge impact in the rural areas of the country; and

(b) if so, the details thereof and the further steps undertaken in this direction to boost rural prosperity?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Act is an Act passed by the Parliament of India in September, 2005. The Act has been extended to cover entire rural areas of the country in a phased manner. 200 districts were brought under the purview of this Act from 2.2.2006 and additional 130 districts were covered during 2007-08. All the remaining rural areas have been covered under the Act with effect from 1.4.2008. To enhance the scope of works under the Act, amendments have been made from time to time in the list of permissible activities provided in para 1 of Schedule-I of the Act. The amendments made are:

(i) 'Provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or below poverty line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awaas Yojana of Government of India or that of the small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debit Relief Scheme, 2008.'

(ii) Construction of Bharat Nirman Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level has been included as a permissible activity in para 1 of Schedule I of the Act vide Notification dated 11.11.2009.